

HIGH COURT OF UTTARAKHAND
NAINITAL

NOTIFICATION

No.143/UHC/Admin.A/2022

Dated: April 19, 2022.

The Government of Uttarakhand has issued Notification/Retirement No. 856/XXX(4)/2022-04(9)/2021 dated 12.04.2022, regarding voluntary retirement of Shri Rajendra Singh, Principal Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun, w.e.f. afternoon of 15.04.2022. The above stated Notification/Retirement reads as under:

“श्री राजेन्द्र सिंह, प्रमुख सचिव न्याय व विधि परामर्शी, उत्तराखण्ड शासन के स्वैच्छिक सेवानिवृत्ति स्वीकृत किये जाने संबंधी प्रार्थना पत्र दिनांक 06.04.2022 के क्रम में महानिबन्धक, उत्तराखण्ड उच्च न्यायालय, नैनीताल के पत्र संख्या 1802 /XIV-a-31/Admin.A/2015, दिनांक 08 अप्रैल, 2022 के माध्यम से प्रेषित मा0 उत्तराखण्ड उच्च न्यायालय की संस्तुति के आलोक में, शासन द्वारा सम्यक् विचारोपरान्त वित्तीय हस्तपुस्तिका खण्ड-2 भाग 2 से 4 के अध्याय 9 सेवानिवृत्ति के मूल नियम 56 (घ) (1) में प्रावधानित, तीन माह के नोटिस अवधि में, मूल नियम 56 (घ) (2) के प्राविधान के तहत छूट प्रदान करते हुए श्री राजेन्द्र सिंह, प्रमुख सचिव न्याय एवं विधि परामर्शी, उत्तराखण्ड शासन को दिनांक 15.04.2022 के अपरान्ह से स्वैच्छिक सेवानिवृत्ति प्रदान किये जाने की श्री राज्यपाल सहर्ष स्वीकृति प्रदान करते हैं।

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(अरविन्द सिंह हयाँकी)
सचिव

Date:12-04-2022 17:10:30 ”

Sd/-
Registrar General

No.1969/XIV-45/Admin.A

Dated: April 19, 2022.

Copy forwarded to: -

1. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
3. The Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun.
6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District & Sessions Judges, Uttarakhand.
8. Principal Judge, Family Court, Dehradun & Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District. Nainital.
10. Member Secretary, Uttarakhand State Legal Services Authority, Nainital.
11. All the Registrars of High Court of Uttarakhand.
12. OSD of the Court.
13. Joint Registrars of the Court.
14. P.P.S. of the Court with the request to place it before Hon'ble the Acting Chief Justice.
15. P.S./P.A. to Hon'ble Judges of this Hon'ble Court with the request to place the Notification for kind perusal of Hon'ble Judges.
16. P.S. to Registrar General.
17. Deputy Registrar (Accounts) of the Court.
18. Chief Treasury Officer, Dehradun.
19. Officer concerned.
20. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
21. Guard File/Assistant concerned.

Deputy Registrar
Admin.A